# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NOS. 131 & 132 OF 2017 IN DFR NO. 254 OF 2017

Dated: 27<sup>th</sup> July, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maharashtra Aquaculture Farmers Association Vs.			Appellant(s)
Maharashtra Electricity Regula	atory C	ommission & Ors	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Prashant S. Kenjale Mr. Nishant	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranaganadhan Mr. Raunak Jain for R-1	
		Ms. Yukti Anand for R-2	

### <u>ORDER</u>

(IA No. 131 of 2017 – Delay in filing) (IA No. 132 of 2017 – Waiver of court fees)

At the request of learned counsel for the appellant, the matter is adjourned to <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt